

FORM No. 4

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DP

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR

**REVIEW
REVIEW**

APPLICATION NO.

26/2004

APPLICANT (S) UOI & Or.

Vs. Smt. Rekha Lal

RESPONDENT (S)

ADVOCATE FOR

APPLICANT (S) SP Sinha

ADVOCATE FOR

RESPONDENT (S)

ORDER SHEET

Notes of the Registry	Order of the Tribunal
<p>19/3/04</p> <p>Application checked.</p> <p>This review application is filed against the order dt. 4/2/04 in OA 605/98 passed by the Division bench comprising Hon'ble Shri MP Singh, VC and Hon'ble Shri G. Shanthappa, Member(J).</p> <p>The Author of the order is Hon'ble Member(J).</p> <p>The RA may be sent to the above mentioned Hon'ble Member(J) for consideration by circulation as per CAT notification no. 13/19/91-JA dated 18/02/92.</p> <p>Submitted before the Hon'ble Vice Chairman for orders.</p> <p>1 Dy. Registrar</p> <p>Annexure R/1 is not legible.</p> <p>Be sent to Member(J), Sh. G. Shanthappa,</p> <p>SPB 23/3/04</p>	<p>Hon'ble VC & G.S.</p> <p>RA rejected by circulation by an order passed separately.</p> <p>19/4/04.</p>